

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2016

Dated: 2nd June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Green Energy Association

S...Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C.K. Rai and
Mr. Paramhans for R-1

Ms. Suparna Srivastava for R-2

Ms. Sneha J. For R-4

Mr. S.K. Shankar and
Mr. L. Vardhan for R-3

ORDER

List the matter on **14.07.2016.**

**(I.J. Kapoor)
Technical Member**

mk/jp

**(Justice Ranjana P. Desai)
Chairperson**